

STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF APRIL-2021.

ANNEXURE-A

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING BALANCE	INSTITUTION FOR THE		DISPOSAL FOR THE MONTH OF APRIL				PENDENCY AS ON 30.04.2021	Average No. of days taken to decide the case
				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	* DATA CLEARANCE		
1		High Court of Karnataka	107	9	0	9	0	0	0	107	3 months 10 days

***Note:Data Clearance column has been added, as per the statement received by the Board branch in Principal Bench High Court of Karnataka**

DISTRICT JUDICIARY

1	BENGALURU CITY	LXXXII Addl.City Civil and Sesions Judge, Bengaluru City. CCH-83	788	17	5	45	0	0	0	765	2 years 2 months 16 days
		LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-84	698	16	1	29	0	0	0	686	2 years 8 months
		LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City. CCH-85	369	18	44	47	0	0	0	384	1 year 6 months 24 days
		LXXXV Addl. City Civil and Sessions Judge, Bengaluru City. CCH-86	419	12	5	65	0	0	0	371	1 year 2 months 22 days
		LXXXVI Addl. City Civil and Sessions Judge, Bengaluru City.CCH-87	371	15	41	53	0	0	0	374	2 years 9 months 16 days
		LXXXVII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-88	418	13	2	63	2	0	0	368	2 years 10 months 9 days
		LXXXVIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-89	497	17	3	119	0	0	0	398	3 years 8 months 4 days
		LXXXIX Addl. City Civil and Sessions Judge, Bengaluru City. CCH-90	525	22	0	43	0	0	0	504	4 years 3 months 7 days

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11	DAKSHINA KANNADA	I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	615	36	0	42	0	0	0	609	1 year 2 months 20 days
		IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	835	40	0	15	0	0	0	860	11 months 14 days
12	DAVANAGERE	Prl.District & Sessions Judge, Davangere	192	26	0	2	0	0	0	216	7 months
13	DHARWAD	Prl. District & Sessions Court, Commercial Court	414	15	0	21	0	15	0	393	10 Months 12 days
		V Addl. District & Sessions Judge Dharwad (Sitting at Hubballi)	64	12	3	0	0	0	0	79	-
14	GADAG	Addl. District & Sessions Court, Gadag	153	9	0	0	3	0	0	159	-
15	HASSAN	Prl.District & Sessions Judge, Hassan	969	4	0	1	0	0	0	972	8 months 29 days
16	HAVERI	Prl.District and Sessions Court Haveri	82	0	0	3	0	0	0	79	2 months
17	KALABURAGI	Prl District judge, Commercial Court Kalaburagi	41	0	0	1	0	0	0	40	1 month 17 days
18	KODAGU	I Addl. District & Sessions Judge	102	0	0	3	3	0	0	96	1 year 27 days
19	KOLAR	Prl.District & Sessions Judge, Kolar	35	5	0	3	0	0	0	37	1 year 11 months 20 days
20	KOPPAL	Prl. Dist. & Sessions Court, Koppal	26	0	0	4	0	0	0	22	6 months 12 days
21	MANDYA	Prl. District & Sessions Judge, Mandya	78	5	2	1	0	0	0	84	2 year 5 months 28 days

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22	MYSURU	Prl.District & Sessions Court, Mysuru	69	7	0	6	0	0	0	70	6 months 19 days
		II Addl. District & Sessions Court, Mysuru	262	13	0	6	0	0	0	269	10 months 21 days
23	RAICHUR	Prl.District & Sessions Court, Raichur	29	2	0	1	0	0	0	30	5 months 12 days
24	RAMANAGARA	Prl.District & Sessions Court	2	1	0	0	0	0	0	3	-
25	SHIVAMOGGA	Prl.District & Sessions Court, Shivamogga.	21	18	0	2	0	8	0	29	7 months 16 days
		II Addl.District & Sessions Court, Shivamogga.	19	3	0	1	0	0	0	21	18 days
		III Addl.District & Sessions Court, Shivamogga.	29	6	0	3	0	0	0	32	1 year 1 month 29 days
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	24	2	0	0	0	0	0	26	-
26	TUMAKURU	I Addl.District & Sessions Court, Tumakuru	21	2	0	0	0	0	0	23	-
		II Addl.District & Sessions Court, Tumakuru	22	1	0	3	0	0	0	20	9 months 5 days
		VI Addl.District & Sessions Court, Tumakuru	23	3	0	1	0	0	0	25	9 months 24 days
27	UDUPI	Prl.District & Sessions Court	83	19	0	2	0	0	0	100	4 months 11 days
28	UTTARA KANNADA	Prl. District Court. Karwar	23	0	1	1	0	0	0	23	1 year 2 months 2 days

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29	VIJAYAPURA	I Addl. Dist. & Sessions Judge, Vijayapur	3	3	0	0	0	0	0	6	-
		II Addl. Dist. & Sessions Judge, Vijayapur	7	0	0	0	0	0	0	7	-
		III Addl. Dist. & Sessions Judge, Vijayapur	4	1	0	0	0	0	0	5	-
		IV Addl. Dist. & Sessions Judge, Vijayapur	7	0	0	0	0	0	0	7	-
30	YADGIR	Prl.District & Sessions Court, Yadgir	9	0	0	0	0	0	0	9	-
Total			11587	482	160	721	469	23	0	11016	1 Year 3 Months 12 days